

(b) and (c). The National Fertilizers Ltd. has a well laid down personnel policy for the career development of all its employees. Most of the workers have already got one promotion within a period of service of 3 to 4 years. They can look forward for further advancement depending on their qualifications, experience, performance and growth of the company.

Number of Power Projects Awaiting Commissioning

9012. SHRI K. PRADHANI: Will the Minister of ENERGY be pleased to state:

(a) the names of installed power projects awaiting commissioning; and

(b) the reasons why they have not been commissioned so far?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) and (b). In any power generation unit, after the physical works are completed, the unit takes quite some time to stabilise. When a thermal unit is commissioned, it runs for a few days and then the same is stopped for examination of the bearings etc. to check various components as prescribed for proper commissioning of the unit. The gap between rolling (a prestage for synchronisation) and final commissioning varies from a few weeks to a few months depending upon the teething troubles of the unit concerned. There could be no case for not commissioning an installed unit provided it is in an operating condition.

Staff of Doordarshan

9013. SHRI NAWAL KISHORE SHARMA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) is it a fact that Additional Director of Doordarshan in the course of an interview with "Evening News" of New Delhi dated February 3, 1981 has said that 70 per cent staff of Door-

darshan is deadwood and is busting in the glory of working for media; and

(b) what steps are being taken for getting rid of the deadwood?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI VASANT SATHI): (a) Yes, Sir. However, there has been overemphasis on percentage in the reporting. The point made was that there was need for total dedication and a creative approach to planning and production of programmes.

(b) Necessary steps are being taken to put talented personnel at Delhi Doordarshan Kendra. Those who have been found lacking will be given further professional training and posted at different Doordarshan Kendras.

Calcutta Chemical Company Ltd., Calcutta

9014. SHRI NIREN GHOSH: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether some of the shareholders and old employees of Calcutta Chemical Company Limited, Calcutta, have represented to his Ministry (dated 12th January, 1981) alleging that the management of the Company, is contemplating to close very soon their business for some time in order to avoid immediate interference and investigation by Government; and

(b) if so, what are the facts thereof and action taken thereon?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI P. SHIV SHANKAR): (a) The Department had received an unsigned copy of a communication dated 12th January, 1981 purported to have been written by some shareholders and some old employees of the company wherein it was alleged that the management of this company was